

DR. SASMIT PATRA: Sir, I introduce the Bill.

The Indian Media Services (Regulation and Licensing) Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the regulation and licensing of media services and facilitate development of free and independent media services in the country by establishing an independent authority to be known as the Indian Board of Media Services and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The National Commission for Protection from Honour Crime Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for protection from honour crime by establishing a National Commission for Protection from Honour Crime and prescribing punishments for honour crime and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (amendment of article 361)

SHRI P. WILSON (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI P. WILSON: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (amendment of articles 15 and 16)